

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 64/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company		Laboratoires Griffon Pvt.Ltd	
Under Section		66	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Satish Kanti Bhattacharyya *Advocate*
- 2) BISWAJIT Sarda *Advocate*
- 3) Sima Chaudhary *Advocate*

Biswajit Sarda
Adv.

S. Chaudhary
Adv.
25/7/17

ORDER

Ld. Counsels for the petitioners pointed out that there are certain typographical error in the order dated 19/07/2017.

Ld. Counsel for the petitioner has pointed out that name of the petitioner's company is Laboratoires Griffon Pvt. Ltd. which is not correctly mentioned in the order. But on perusal of the Cause Title in the application it appears that there is no mistake in the name of the petitioner company. However, it appears from the record that the

date of Annual General Meeting was typed as 29/09/2017 instead of 28/09/2017. The mistake is corrected.

Corrected order may be uploaded in the website.

— Sd/-
(Vijai Pratap Singh)
Member (J)